

High Court of Jharkhand, Ranchi

Office Order No. 33 / Accts.

Dated: 13/01/23

In terms of the provisions of "The Gender Sensitization & Sexual Harassment of Women at High Court of Jharkhand (Prevention, Prohibition and Redressal) Regulations 2021", the Court has been pleased to constitute the **High Court of Jharkhand Gender Sensitization & Internal Complaints Committee (HCJGSICC)** comprising of the following members having a term of two years -

1. Hon'ble Mrs. Justice Anubha Rawat Choudhary, as the Hon'ble Chairperson;
2. Hon'ble Mr. Justice Navneet Kumar, as the Hon'ble Member;
3. Mrs. M. M. Pal, Senior Advocate as Member;
4. Ms. Darshna Poddar Mishra, Advocate as a Member;
5. Ms. Priti Srivastava, Child Protection Officer, UNICEF as a Member;
6. Dr. Ram Singh, Social Service, Educationist and Mediator as a Member;
7. Ms. Tanvee, Deputy Secretary, S.C.M.S. as the Member Secretary.

By Order



(Mohammad Shakir)
Registrar General